

F. No. J-12017/9/2025-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 8th September, 2025

ORDER

The President is pleased to accept the resignation of **Shri Nandesh S. Deshpande**, Deputy Solicitor General of India for High Court of Bombay at Nagpur, with effect from 31.08.2025.

2. Consequently, the name of Shri Nandesh S. Deshpande, Advocate figuring at serial number '3' in the Order No. J-11014/6/2024-Judicial dated 26.12.2024 read with Order No. J-11014/2/2020 dated 19.01.2022 of this Department, stands deleted.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main Secretariat of Department of Legal Affairs.
3. The Registrar, High Court of Bombay at Nagpur.
4. All Dy. SGI, High Court of Bombay.
5. Cash (LA) Section for discontinuing payment of retainership fee to aforesaid ex-Dy. SGI, w.e.f. 31.08.2025.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. LIMBS section of this Department.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.



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